

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1515
ANSWERED ON:30.11.2011
WITHDRAWAL OF CAPITATION FEE
Jaiswal Shri Gorakh Prasad ;Vasava Shri Mansukhbhai D.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has yet not withdrawn the capitation fee;
- (b) if so, the reasons therefor;
- (c) whether the Government do not have a proposal to withdrew the same;
- (d) the reaction of the Government thereto; and
- (e) the remedial steps taken or to be taken by the Government in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) & (b): As per judgements delivered by the Hon'ble Supreme Court in various matters, charging and collection of capitation fee is illegal. Institutions can not charge capitation fees.
- (c) to (e): In view of above, do not arise.